

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.321
TO BE ANSWERED ON 15.09.2020**

SPECIAL CENTRAL ASSISTANCE FOR SCS

321. SHRI NIHAL CHAND:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the grant being provided by the Union Government to the families of the Scheduled Castes (SCs) under Special Central Assistance Scheme in the country including Rajasthan;
- (b) the details of the funds allocated to Rajasthan under the scheme during the last three years;
- (c) whether the Government is considering to increase the grant and if so, the details thereof; and
- (d) whether the Union Government has received any proposal in this regard and if so, the details thereof

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) The M/o Social Justice & Empowerment implements the Centrally Sponsored Scheme of Special Central Assistance (SCA) to Scheduled Castes Sub-Plan (SCSP) since 1980, with the main objective of giving a thrust to family oriented schemes for economic development of SCs living below the poverty line. The aim of the scheme is to increase the income of the target population by way of various income generating schemes, skill development and infrastructure development so as to reduce their poverty and bring them above the poverty lines. The Ministry provides 100% funding to the State Governments, including Rajasthan, for the initiatives under their Annual Action Plans approved by the Ministry, subject to their respective Notional Allocation.

(b) The funds allocated (Rs. in Lakh) to Rajasthan under the Scheme during the last three years are as follows:

Year	Notional Allocation	Actual Release
2017-18	4883.00	5683.00
2018-19	5632.23	6498.00
2019-20	5393.54	0.00

(c) & (d) Under the Scheme grants are given to the States/UTs on the basis of the Annual Action Plans submitted by them, on a Notional Allocation basis depending on the availability of funds. Demand in excess of the Notional Allocation of any State is met from the savings from other States/UTs.
